

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

WP No. 35530 of 2024

(DR. ABHISHEK MASIH Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 14-11-2024

Shri Aditya Sanghi, Advocate for petitioner.

Shri Bhuwan Gautam, Government Advocate for respondents.

Notice issued.

Shri Bhuwan Gautam, Government Advocate accepts notice on behalf of the respondents.

List along with W.P. Nos. 27790 and 14900 of 2024.

The respondent No.3 is directed to return the original documents along with No Objection Certificate to the petitioner before 18.11.2024 on due acknowledgement and the same shall remain subject to final outcome of the writ petition.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(SUSHRUT ARVIND DHARMADHIKARI)
JUDGE

MSP